की संख्या के बारे में पूर्ण सूचना उपलब्ध नहीं है। फिर भी, 1-1-1976 को सूचना विवरण I में दी गई है जो सभा पटल पर रख दिया गया है। [ग्रन्थालय में रखा गया। देखिये संख्या LT--684/77] वर्ष 1975 के दौरान, भरी गई रिक्तियों की संख्या और इनमें से अनुसूचित जातियों तथा अनुसूचित जन जातियों के लिए आरक्षित की गई और इन जातियों के उम्मीदवारों द्वारा भरी गई रिक्तियों की संख्या को दर्शाने वाला एक अन्य विवरण II में दिया गया है जो सभा पटल पर रख दिया गया है। [ग्रन्थालय में रखा गया। देखिये संख्या LT--684/77] अनुसूचित जातियों तथा अनुचचित जन जातियों को भर्ती में सुधार लाने के लिए समय समय पर लागू किए गए विभिन्न उपायों को संलग्न विवरण III में स्पष्ट किया गया है जो सभा पटल पर रख दिया गया है। [ग्रन्थालय में रखा गया। देखिये संख्या LT--684/77] बिना भरी गई आरक्षित रिक्तियों को सामान्यत: भर्ती के अगले तीन वर्षों के लिए अग्रेनीत किया जाता है और उनमें से बहुत सी रिक्तियों क बाद के वर्षों में भर दिया जाता है।

Commission on Killings by Naxalites

3347. SHRI P. M. SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to constitute a commission to enquire about the killings by Naxalites in the past;

(b) the number of victims of Naxalites during the last three years; and

(c) whether any compensation was given to the victims of Naxalites?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No, Sir.

(b) According to available information 183 persons were killed by Naxalites in three years from 1st January, 1974 to 31st December, 1976.

(c) The Government do not have any such information.

चुनाव प्रचार पर संगीत तथा नाटक विभाग द्वारा किया गया खर्चा

3348. श्री शिव नारायण सरसूनिया : क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) चुनाव प्रचार पर संगीत तथा नाटक विभाग द्वारा कुल कितना खर्च किया गया;

(ख) क्या भारतीय युवक कांग्रेस के कार्यक्रमों के लिए स्टाफ कलाकारों को भेजा गया था और यदि हां, तो इस प्रयोजन हेतु कितने कलाकार भेजे गए; और

(ग) क्या भारतीय युवक कांग्रेस के लिए 'गीतों भरी शाम' का प्रबन्ध संगीत तथा नाटक विभाग के अधिकारियों द्वारा किया गया था ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) रिकार्ड से यह संकेत नहीं मिलता कि गीत और नाटक प्रभाग द्वारा इस रूप में चुनाव प्रचार पर कोई खर्च किया गया। तथापि, गीत और नाटक प्रभाग ने 1977 के लोक सभा के चुनाव के समय के दौरान भी सरकार की नीतियों और कार्यक्रमों का प्रचार करने के लिए समूचे देश में कार्यक्रम प्रस्तुत किए।

(ख) जी, हां। 4 सितम्बर, 1975 से 28 फरवरी, 1977 तक भारतीय युवक कांग्रेस के नेशनल आर्ट और कलचरल प्रोजेक्ट के लिए दो स्टाफ आर्टिस्टों की सेवाएं उधार

देने के अलावा, लगभग 149 स्टाफ आर्टिस्टों ने युवक कांग्रेस के विभिन्न कार्यक्रमों में भाग लिया ।

(ग) जी नहीं । तथापि, प्रभाग ने मंच के निर्माण, साधारण और स्टेज लाइटिंग, आदि के लिए कार्मिकों और उपकरणों के रूप में तकनीकी सहायता प्रदान की ।

Demolition of huts of Harijans by landlords of Durveshi Village, Nandy Taluka

3349. SHRI ANANT DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 30 huts of Harijans were demolished by the landlords of Durveshi Village of Nandy taluka, Kurnool District, Andhra Pradesh and they took away building materials used in the construction of the huts; and

(b) whether the land was granted by the Government to the Harijans to build their huts?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) According to information received from the Government of Andhra Pradesh, 30 huts belonging to Harijans and other weaker sections of Durveshi village of Nandyal Taluka, Kurnool District were allegedly demolished on June 13, 1977 by one Mallaswamy Reddy and 11 others of the village. The accused persons are also reported to have removed building materials. However, the same have subsequently been recovered and handed over to the village Munsiff for safe custody. A case u/s 427 IPC has been registered and investigation thereof is in progress.

(b) The State Government have reported that dry land was granted by the Collector, Kurnool to the Harijans and members of weaker sections for building huts.

Allotment of DAVP Advertisements during March—June, 1977

3350. SHRI PURNA SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have allotted DAVP advertisements to different publications of Assam, Manipur, Nagaland, Meghalaya, Mizoram and Tripura after Janata Party has assumed power in March, 1977;

(b) if so, which are the publications and the quantum of advertisements allotted to each of them during the period ending 30-6-77;

(c) whether some publications are denied any advertisement of DAVP if so, the specific reasons for such denial; and

(d) whether Government has revised the earlier policy of distributing advertisements of the Congress administration and proposes to issue a White Paper elaborating the new advertisement policy in respect of small and medium newspapers and periodicals published in regional languages?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A statement giving the names of publications from these areas to whom advertisements were issued during the period 20th March to 30th June 1977 is laid on the Table of the House. [*Placed in Library. See* No. LT-685/77]. The total value of advertisements issued to these newspapers during this period was Rs. 59,159.

(c) All publications on the approved list of DAVP are considered for issue of advertisements.

(d) Distortions and discriminatory features of the advertising policy in operation till a few months ago have already been removed. The matter is under further comprehensive review and a decision is expected to be taken shortly.